

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-7/1990/1642/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Chaya Rani Goswami  
District & Sessions Judge,  
Barpeta.

Dated Guwahati, the 29<sup>th</sup> March, 2018.

Sub:- **Restricted Holiday and permission to leave headquarter.**

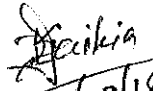
Ref:- Your letter No. DJB/817 (E) dtd. 27.03.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 29.03.2018 along with head quarter leave permission with your official allotted vehicle, at your own cost, w.e.f. the evening of 28.03.2018 till the morning of 31.03.2018 has been granted/~~rejected~~.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE)**

  
28/03/18